

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 6th February, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Execution Application No. 54/2018 IN O. A. No. 110/2018 (Earlier O.A.No.45/2016(WZ))	Bombay Environment Action Group Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Dhruv Pal, Adv. for MoEF Mr. Balendu Shekhar, Adv. for State of Maharashtra Ms. Anshula Grover, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-5 Mr. Ajay Gadeganonkar, Adv. for R-7
FOR HEARING			
2.	Original Application No.33/2013 (T _{HC}) (M.A. No. 614/2014, M.A. No. 1613/2018, M.A. No. 1615/2018, M.A. No. 1645/2018, M.A. No. 1652/2018, M.A. No. 1711/2018, M.A. No. 1788/2018, M.A. No. 1797/2018, I.A. No. 19/2019 & I.A. No. 41/2019) WITH	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. Rajkumar, Adv. for R-1 Mr. Gaurav M. Liberhan, AAG for Punjab Mr. Naginder Beniwal, Adv. for PPCB Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. with Mr. Suvineet Sharma, Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood, Adv. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15 Mr. Suvineet Sharma, Adv. Mr. Shubham Bhalla, Adv. Mr. Rahul Khurana, Adv. Mr. Shekhar Mudgal, Adv. Mr. Aman Preet Singh Rahi, Adv. Mr. Tarun Shokeen, Adv. Mr. R. Jawahar Lal, Adv. Mr. I. K. Kapila, Adv. Dr. Nirmal Chopra, Adv. Ms. Vandana Sharma Bhandari, Adv.
3.	Original Application No.30/2013 (T _{HC}) (M.A. No. 1594/2018, M.A. No. 1596/2018, M.A. No. 1599/2018, M.A. No. 1604/2018, M.A. No. 1608/2018, M.A. No. 1618/2018, M.A. No. 1628/2018,	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Naginder Benipal, Adv. for PPCB Mr. Anup Singh, Adv. for R-4 Mr. Satpal, for R-6 Mr. Raktim Gogoi, Adv. for R-7 & 8

	M.A. No. 1630/2018, M.A. No. 1654/2018, M.A. No. 1675/2018, M.A. No. 1676/2018, M.A. No. 1677/2018, M.A. No. 1678/2018, M.A. No. 1679/2018, M.A. No. 1680/2018, M.A. No. 1684/2018, M.A. No. 1685/2018 & M.A. No. 1686/2018)		Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal, Adv. for PSIEC, for R-13 Mr. Gaurav M. Liberhan, AAG for Punjab Mr. A. R. Takkar, Adv. Mr. R. Jawahar Lal, Adv. Mr. Ankit Chowdhri, Adv.
4.	Original Application No. 509/2017 (M.A. No. 185/2018 & M.A. No. 1162/2018)	Bijender Singh Vs. Gram Panchayat, Chirao & Ors.	Mr. Shivnath Kumar, Adv. for Applicant Mr. Ankur Mittal, Adv. for R-1 & 2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 6 Mr. Arjun Nanda, Adv.
5.	Original Application No. 710/2017 WITH	Shailesh Singh Vs. Sheela Hospital & Trauma Centre, Shahjahanpur & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Alok Krishan Agarwal, Adv. for R-1 Mr. Mizan Siddiqui, Adv. for R-2 Mr. Swetank Shantanu, Adv. for R-3 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Balendu Shekhar, Adv. Mr. Divya Prakash Pandey, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Naginder Benipal, Adv. for PPCB Mr. Kamal Jeet Singh, AAG for Punjab Mr. Rajkumar, Adv. for CPCB Ms. Sakshi Popli, Adv. for DPCC Mr. Pradeep Mishra, Adv. for UPPCB Mr. Mukesh Verma, Adv. for UEPPCB Mr. Himanshu Pal Singh, Adv. Dr. Sandeep Singh, Adv. for State of UP Mr. Rahul Verma, AAG for Uttarakhand Mr. Anant Agarwal, Adv.
6.	Original Application No. 711/2017 (M.A. No.1497/2017 & M.A. No.280/2018) WITH	Shailesh Singh Vs. Kailash Hospital and Heart Institute & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Pradeep Mishra, Adv. for UPPCB Mr. Swetank Shantanu, Adv.
7.	Original Application No. 712/2017 WITH	Shailesh Singh Vs. Shri Ganga Charan Hospital (P) Ltd., Bareilly & Ors.	Ms. Preeti Singh, Adv. for Applicant
8.	Original Application No. 713/2017	Shailesh Singh Vs. Katiyar Nursing Home, Hardoi & Ors.	Ms. Preeti Singh, Adv. for Applicant
9.	Original Application No. 824/2017 (M.A. No. 1571/2017 & M.A. No. 1280/2018)	Dharm Singh & Ors. Vs. Venco Research and Breeding Farms Pvt. Ltd. Poultry Farms & Ors.	Mr. Mahavir Singh, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. with Ms. Inderjeet Sidhu, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-2 Mr. Satish Kumar, Adv. for CPCB Mr. Amit Tiwari, Adv. for State of UP Ms. Panchajanya Batra Sbingh, Adv.

10.	Original Application No. 20/2018 (M.A. No. 45/2018)	Hans Raj Chugh Vs. Commissioner North Delhi Municipal Corporation of Delhi & Ors.	Ms. Nidhi Tilak Raj, Adv. for Applicant Ms. Puja Kalra, Adv. for NDMC
11.	Original Application No. 42/2018	Jail Lal Vs. State of Haryana & Ors.	Mr. Bajesh Pandey, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. B. V. Niren, Adv. for CGWA Mr. Om Prakash, Adv. for Ministry of Railways
12.	Original Application No. 75/2018	Sushil Baheti & Anr. Vs. NCT of Delhi & Ors.	Mr. Rahul Khurana & Mr. Surinder Singh, Adv. for Applicant Mr. Ajay Jain, Adv. for R-1,4, 5, 6 & 8 Ms. Puja Kalra, Adv. for R-2 & 3 Mr. Dinesh Jindal, LO. for DPCC
13.	Appeal No. 230/2018 (M.A. No.1413/2018, M.A. No.1414/2018 & I.A. No.06/2019)	Triumph Realty Pvt. Ltd. Vs. Goa Coastal Zone Management Authority & Anr.	Mr. Pinaki Mishra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for Applicant Mr. Atmaram N. S. Nadkarni, ASG & Ms. Mayuri Nayyar Chawla, Adv. for State of Goa Mr. Shantanu Sagar, Adv. for R-2 Mr. Anuj Sarma, Adv. Mr. Sarthak Maggon, Adv.

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